

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K. HANJURA

Petition(s) for Special Leave to Appeal (Civil) No(s).30570/2010

STATE OF RAJASTHAN & ORS.

Petitioner(s)

VERSUS

SHANKAR LAL PARMAR  
(With office report)

Respondent(s)

Date: 29/04/2011

This Petition was called on for hearing today.

For Petitioner(s)

Mr. Irshad Ahmad,Adv.

For Respondent(s)

Mr. T. Mahipal,Adv.

UPON hearing counsel the Court made the following

O R D E R

None for the petitioners.

Learned counsel for the respondent is present.

He

has stated that he has not received the copies of the pleadings so far. Learned counsel for the petitioner is directed to provide the copies of the pleadings to the learned counsel for the respondent within a week's time, without any fail and learned counsel for the respondent shall file the counter affidavit within a period of four weeks thereafter.

List again on 18.7.2011.

(M.K.HANJURA)  
REGISTRAR